

**Concessions to the Heavy Engineering Corporation**

479. SHRI VIREN J. SHAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have given any financial concessions to the Heavy Engineering Corporation with regard to the payment of interest and loans ; and

(b) if so, how much loss Government have incurred thereby ?

THE MINISTER OF INDUSTRY (SHRI T. A. PAI) : (a) and (b) Government have granted the following financial relief to the Heavy Engineering Corporation with effect from 1-4-1975.

(i) Moratorium on repayment of loans amounting to Rs. 109.77 crores for a period of five years.

(ii) Interest holiday on loans amounting to Rs. 55 crores for a period of 3 years.

**Naval Trading School at Chilka in Orissa**

480. SHRI NARASINGHA PRASAD NANDA : Will the Minister of DEFENCE be pleased to state :

(a) the details of steps taken for opening a Naval Training School at Chilka in Orissa; and

(b) by when the school is likely to be opened ?

THE MINISTER OF DEFENCE (SHRI BANSI LAL) : (a) The project is being executed in phases. Phase I which will make the establishment functional with the minimum required facilities was sanctioned in February, 1975 and all preliminary work including acquisition of land, soil investigation, soil testing, external electrification etc. have been completed. Steps are being taken to complete the rest of the works in Phase I consisting of staff accommodation training complex, Single and married quarters etc., before 1979.

(b) The school is expected to start functioning at the new location as soon as the Phase I works are completed i.e. by the end of 1979.

**Villages Electrified during the period of Emergency**

481. SHRI GUNANAND THAKUR : Will the Minister of ENERGY be pleased to state :

(a) what is the number of villages which have been electrified in the country, after the proclamation of Emergency, State-wise; and

(b) what is the amount sanctioned to the States for the purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDHESHWAR PRASAD) : (a) After the proclamation of Emergency, 14,221 villages have been electrified in the country upto 30-6-76. A statement showing State-wise progress of electrification of villages during this period is enclosed.

(b) The Planning Commission have approved allocation of Rs. 97.86 crores for rural electrification in the country during 1975-76 and Rs. 114.76 crores during 1976-77. The allocation under different programmes are as under :—

(Rs. in Crores)		
	1975-76	1976-77
National Development Programme of States . . . . .	13.28	28.13
Minimum Needs Programme . . . . .	19.33	23.64
Rural Electrification Corporation Normal Programme . . . . .	65.25	62.30
TOTAL . . . . .	97.86	114.07